

COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 284 OF 2015&IA NO. 68 of 2016
APPEAL NO. 288 OF 2015 & IA NO. 69 OF 2016

Dated: 25thSeptember, 2019

In the matter of:

APPEAL NO. 284 OF 2015 & IA NO. 68 OF 2016

Indraprastha Power Generation Co. Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission &Ors. Respondent(s)

APPEAL No. 288 OF 2015 & IA NO. 69 OF 2016

Pragati Power Corporation Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission &Ors. Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on 26.11.2019.

Court Master/PS

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